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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No.305/KB/2017

114

19/1/18

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		MSP Metalics Ltd		:
Under Section		391(2) & 394		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Ms. hang	n Almteria Adv	1 Petitioner	NY .

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

2. Mr. Meenakshi Manot Adv 3. Mr. Debargha ben Adv

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(Jinan K.R.) Member (J)